

ORDER SHEETO.A/MA/RA/CP NO. 1600 OF 2005Applicant/s L.L. Nigam Respds. U.O.T. LotherAdvocate for Applicant/s Sh A.K. Srivastava
Sh H.K. Nigam Advocate for Respondent/s Sh P.N. Rai (17)

Notes of the Registry	Orders of the Tribunal	Sheet No.
	(21) <u>17/09/08</u> Hon. Mr. Ashok S. Karamadi, J.M. Hon. Mr. K. S. Menon, A.M. <u>Present</u> For applicant : Sh A.K. Srivastava. For respondents : Sh P.N. Rai, standing counsel for J.R. puts his appearance. learned counsel for the applicant states that having regard to discrepancies in the cast title with regard to respondents and in view of facts and circumstance of the case, he may be permitted to withdraw the O.A. with liberty to file fresh O.A. with all particulars of the respondents if applicant wishes to do. Having regard to the above statement in the interest of justice, we dismiss this O.A. as withdrawn with liberty to file fresh O.A. (K.S. Menon) member 'A' (Ashok S. Karamadi) J.M.	
		Contd. On Sheet No.